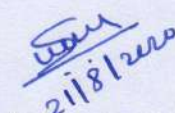


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL  
DISTRICT, BENGALURU**

**CAUSE LIST DATED: 24.08.2020**

<b>1ST SESSION AT 11 A.M</b>	<b>2ND SESSION AT 2.45 P.M</b>
<b>ARGUMENTS</b>	<b>ARGUMENTS</b>
1. O.S 80/2009	O.S 976/2014
2. O.S. 602/2014	O.S 818/2015
3. O.S. 762/2014	O.S 936/2015
4. O.S. 1400/2014	O.S. 1426/2015
5. O.S 1402/2014	MISC. 6/2016
6. O.S 1404/2014	O.S 1202/2019
<b>HEARING</b>	<b>HEARING</b>
7. O.S 1686/2007	O.S 74/2014
8. O.S 1402/2011	O.S 598/2014
9. O.S 1070/2013	O.S 1054/2015
10. O.S 1074/2013	O.S 550/2020

  
I/c. I Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
24.07.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 24.08.2020**

<b>1ST SESSION AT 11.AM TO 2.00 PM</b>	<b>2ND SESSION AT 2.45 PM TO 5.45 PM</b>
<b>ARGUMENTS</b>	<b>HEARING</b>
1) O.S 770/2012	11) O.S 364/2014
2) Mis. 56/2013	12) O.S 1104/2014
3) O.S 1126/2014	13) O.S 1768/2014
4) O.S 540/2015	14) O.S 1378/2016
5) O.S 774/2018	15) O.S 1016/2017
<b>HEARING</b>	16) O.S 430/2019
6) O.S 328/2010	17) O.S 586/2019
7) O.S 124/2012	18) O.S 774/2019
8) O.S 1142/2012	19) O.S 954/2019
9) O.S 1236/2012	20) O.S 478/2020
10) O.S 226/2013	

IInd Addl. Civil Judge,  
Bengaluru Rural District, Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.